

THE HIGH COURT OF MANIPUR
AT IMPHAL

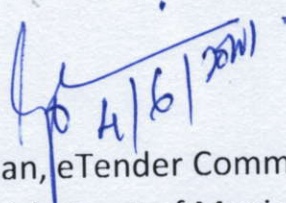
NOTIFICATION

4th June, 2021

No. HCM/E-43/2016-Estt./Pt.-I/Vol.-XVIII/90479 It is hereby notified that the technical bid for the e-tender no. HCM/E-43/2016-Estt./Pt.-I/Vol.-XVIII, for procurement of 46(Forty Six) number of Laptops for Judicial Officers under Phase-II of eCourts Project have been opened on 26th May, 2021. 4(four) bidders have submitted their bids. Technical bids for the 4(four) bidders namely

1. M/s BMG Informatics Pvt. Ltd., Guwahati
2. M/s Hue Service Pvt. Ltd., Guwahati
3. M/s JIL Information Technology Limited, Ghaziabad
4. M/s Allied Agencies, Imphal

have been evaluated. Bidders at Sl. No. 1, 2 and 3 are hereby declared as technically qualified and their financial bids will be opened on **Saturday the 5th June, 2021 at 11:00 hrs.**


Chairman, eTender Committee
High Court of Manipur